

**OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN
THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF
MAY, 2018**

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3711	174	3885	137	8	145	157	13	170	3691	169	3860

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
12	1	13	486	30	516	3	0	3	116	0	116

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3540	3255	6795	192	163	355	135	335	470	3597	3083	6680

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
18	8	26	730	217	947	6	5	11	130	370	500

SUPERINTENDENT: STATEMENT